

NATIONAL COMPANY LAW TRIBUNAL  
COURT-V, MUMBAI BENCH

233. CP/211(MB)2021

CORAM:

MS. REETA KOHLI,  
MEMBER (J)

MS. MADHU SINHA,  
MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON **08.09.2023**.

NAME OF THE PARTIES: Goomo Orbit Corporate &Leisure  
Travels (I) Pvt. Ltd

SECTION : 66 of the Companies Act 2013

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Presence: Ms. Kavisha Shah, Counsel for the Petitioner

Mr. Gaurav Jaiswal, Counsel for the RD

**ORDER**

The arguments were addressed by the petitioner. RD seeks time to respond  
to the same.

The matter is adjourned to 13.10.2023.

Sd/-  
MADHU SINHA  
Member(Technical)

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Sd/-  
REETA KOHLI  
Member(Judicial)